

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1634
(TO BE ANSWERED ON THE 18th December 2023)

AIRPORTS IN MP

1634. SHRI AJAY PRATAP SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the total number of airports under Airports Authority of India (AAI) in the State of Madhya Pradesh (MP);
- (b) out of these, the number of the airports proposed to be upgraded to international standards and the action taken for the same; and
- (c) the date by which the operation of Madhya Pradesh State Air Services would be started under the MoU executed by the Madhya Pradesh Government, the Ministry of Civil Aviation and the Airports Authority of India?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a): Airports Authority of India (AAI) owns seven airports in Madhya Pradesh at Bhopal, Indore, Jabalpur, Khajuraho, Khandwa, Panna and Satna. Apart from this, AAI maintains a Civil Enclave at Gwalior Air Force Station.

(b) : The upgradation of airports to meet International Standards/Norms specified by International Organizations such as International Civil Aviation Organisation (ICAO), International Air Transport Association (IATA) etc. is a continuous process and is undertaken by AAI or the concerned Airport Operators taking into account various considerations, including the commercial aspect, traveler requirements, land situation and airline preferences. In Madhya Pradesh, Indore Airport is already a Customs airport having international operations.

(c): With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation was totally deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate with the compliance of Route Dispersal Guidelines (RDGs) issued by Government. Hence, it is up to the airline operator for introduction of air services to / from any airport in country depending on their operational & commercial viabilities.

An O & M agreement for Datia Airport has been signed between Government of Madhya Pradesh and Airports Authority of India, however, its execution is contingent upon the operationalisation of the Airport.
